File No. 1-1765/FSSAI/Imports/2018

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006) FDA Bhawan, Kotla Road, New Delhi – 110002

17 July, 2019

Subject: Instructions regarding Import of edible truffle species -reg.

- 1. FSSAI has framed standards of 'Edible Fungi Products' under sub regulation 2.3.62 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. However, at present, specific list of edible truffle species is not provided under the said standard.
- 2. In this regard, FSSAI based on recommendation of Scientific Panel on Fruits & Vegetables and their products (including dried fruits and nuts) allows following list of edible truffle species for import:
 - i. Tuber melanosporum Vittadini
 - ii. Tuber aestivum Vittadini
 - iii. Tuber uncinatum Chatin
 - iv. Tuber mezsentericum Vittadini
 - v. Tuber magnatum Pico
 - vi. Tuber macrosporum Vittadini
- vii. Tuber gibbosum Gilkey
- viii. Tuber borchii Vittadini
- ix. Tuber brumale Vittadini
- x. Geoporacooperi
- xi. Tuber indicum

This issues with the approval of the Competent Authority.

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(Suneeti Toteja)

Director (Imports)

To

- 1. All Authorised Officers of FSSAL
- 2. Director Customs & Commissioner (Single Window Project, CBEC)- for circulating to all officials of Customs who has been nominated as Authorised Offices.

Copy to:

- 1. Executive Director (Compliance Strategy), FSSAI HQ
- 2. Advisor (Standards), FSSAI HQ
- 3. Head (Regulation), FSSAI HQ
- 4. Head (Regulatory Compliance), FSSAI HQ
- 5. Director (Standards), FSSAI HO
- 6. Director (WR), FSSAI, Mumbai
- 7. Director (SR), FSSAI, Chennai
- 8. Director (ER), FSSAI, Kolkata
- 9. Deputy Commissioner (Single Window Project, CBEC), Customs
- 10. CITO, FSSAI (for uploading on the FSSAI website)